

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

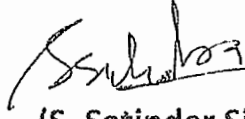
(Office of the Registrar Recruitment at Jammu)

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CORRIGENDUM

Please read "Notification No. 597 of 2023/RR/NG dated 31-03-2023" instead of "Notification No. 597 of 2022/RR/NG dated 31-05-2023" mentioned in line No. 5 of Notification No. 958 of 2023/RR/NG dated 24-04-2023.

By order.


25.4.23
(S. Satinder Singh)
Registrar Recruitment

No: 21090-21115 of 2023/RR/NG dated: 25-04-2023

Copy to:

1. Registrar General, High Court of Jammu & Kashmir and Ladakh, for information.
2. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
3. Additional Registrar-cum-Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Chairman, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
4. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Member, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
5. Additional Registrar-cum-Secretary to Hon'ble Mr. Justice Javed Iqbal Wani, Member, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
6. Secretary to Hon'ble Mr. Justice Mohan Lal, Member, Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff.
...for kind information of their Lordships.
7. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
8. Registrar Judicial, High Court Wing, Jammu/Srinagar, with the request to take all necessary steps for the smooth conduct of the interview.
9. Registrar Rules, High Court of J&K and Ladakh, Jammu for information.
10. Director Information, J&K, Jammu, with the request to publish the above notification in the daily newspapers i.e., Daily Excelsior (Jammu) Kashmir Times (Jammu) Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar).
11. Director, Doordarshan Kendra, Srinagar/Jammu with the request to broadcast the above Notification in news and Employment Bulletin.
12. Director, Radio Kashmir, Srinagar/Jammu/Leh with the request to broadcast the above Notification in news and Employment Bulletin.
13. Station Director, All India Radio Kargil with the request to broadcast the above Notification in news and Employment Bulletin.
14. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
15. Incharge, Library, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar for keeping the record of the same.
16. Order file.


25.4.23
Registrar Recruitment